

**CP NO. 5(ND)/2012
RT No.06/2016**

Ms.Sudevi Beriwal @Shalini Beriwal.

...Petitioner

Versus.

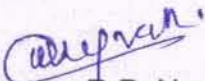
M/s Shree Lalit Fabrics Pvt. Ltd. & Ors.

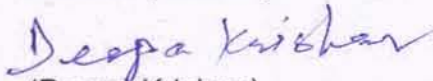
...Respondents

Present: Mr. Aashish Chopra with Ms.Rupa Pathania,
Advocates for petitioner.
Mr. Rakesh Kumar with Mr. Vaibhav Sahni,
Advocates for respondents.

Arguments inconclusive.

Further arguments on 17.09.2016.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member(Technical)

September 15, 2016

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